

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.03.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No.               | Purpose  | Sec                          | Name of Petitioner                  | Petitioner Advocate          | Name of Respondent             | Respondent Advocate                 |
|-------------------------|--|------------------------------|-------------------------------------|------------------------------|--------------------------------|-------------------------------------|
| CP(IB)No.<br>51/BB/2018 | For hearing<br>IA 134/2020<br>-<br><b>CIRP</b> | Sec 7 of<br>I&B code<br>2016 | M/s Oriental<br>Bank of<br>Commerce | Shri V B<br>Ravi<br>Shankar, | M/s Associate<br>Decor Limited | Shri Alok<br>Kailash<br>Saksena, RP |

ADVOCATE FOR PETITIONER/s:

 Advocate for Applicant in IA 134/2020  
[SANDEEP HUILGOL]

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Sandeep Huilgol Learned Counsel for the Applicant in I.A. NO. 134 of 2020. None appeared for the Respondent. Issue notice. Registry is directed to prepare the notice and the learned counsel for the Applicant is directed to collect the notice from the Registry and serve it personally on the RP and file proof of service well before the next date of hearing. Post the case on 24.03.2020.

  
MEMBER (T)

  
MEMBER(J)

**Verified**

  
Court Officer